

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:5493
ANSWERED ON:06.09.2011
CORRUPTION IN CWC
Abdulrahman Shri

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Central Warehousing Corporation (CWC) has suffered losses due to rampant corruption and irregularities during the last three years and the current year;
- (b) if so, the details thereof, year-wise;
- (c) whether responsibilities have been fixed for these irregularities;
- (d) if so, the action taken against those held responsible; and
- (e) the steps taken by the Government to check recurrence of such incidents?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a) & (b): No, Madam. The Central Warehousing Corporation (CWC) has made profit during each of the last three years.
- (c) & (d): Punitive vigilance action taken by imposing penalties on the officials found responsible for irregularities during the last three years is given at Annexure.
- (e): All prescribed vigilance checks are strictly undertaken by the organisation in addition to extensive internal audit control measures to prevent corruption and irregularities.